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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.38/KB/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Shabbir Ahmad & Ors. -Versus- Safedabad Cold Storage & Allied Industries Pvt. Ltd. & Ors		
Under Section	<b>397/398</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Subhojit Saha, Advocate  
2. S. M. Gupta, F.C.S.

Respondents  
no. 1 to 3

Gupta  
11.7.17

1. Mr. Shounak Mitra, Ld. Adv.  
2. Mr. Roshan Sengupta, Ld. Adv.

Petitioner

Roshan Sengupta  
11.7.17

11.07.2017 - CP No.38/KB/2016 - Shabbir Ahmad & Ors. Vs. Safedabad Cold Storage & Allied Industries Pvt. Ltd. & Ors.

## ORDER

Ld. Lawyer on behalf of the petitioner(s) and respondent(s) are present.

The matter is pending in the NCLAT wherein the Hon'ble Chairperson is pleased to stay the proceedings. The respondent has fairly submitted that hearing has already been concluded in the NCLAT and the matter is reserved for pronouncement of order.

In view of the above, fix the matter on 09.08.2017.

SA/-  
MANORAMA KUMARI  
MEMBER(J)